

Washermanpet Level Crossing, Madras on the 6th December, 1962;

(b) whether it is also a fact that one man died on account of firing;

(c) the reasons for resorting to firing; and

(d) whether investigations are being made?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes Sir. But the number of criminals involved in this case was five only.

(b) Yes Sir.

(c) The Rakshak opened fire in self-defence.

(d) The police who investigated this robbery case against the criminals involved, have treated it as one in which the charge abates, since there was not sufficient evidence against the other two accused persons arrested in this connection.

Derailment of Goods Train

963. Shri P. Venkatasubbaiah: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there has been a derailment of goods train between Nambur and Guntur resulting in the capsizing of 25 wagons on the 6th December, 1962; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). At about 6.56 hours on 5-12-62 while No. 3207 Up goods train was running between Nambur and Guntur on Vijayawada-Nadikude Metre Gauge section of Southern Railway, 18 wagons of the train derailed and 11 capsized. There was no casualty. The cause of the accident is under scrutiny of the Southern Railway Administration.

Agricultural Production

964. Shrimati Vimla Devi: Will the Minister of Community Development,

Panchayati Raj and Cooperation be pleased to state:

(a) whether Government have decided to reorganise the Community Development programmes so as to release additional funds for agricultural production; and

(b) if so, the details of the proposed reorganisation?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy): (a) Yes.

(b) It has been decided to give very high priority to agricultural development in the C.D. Blocks. An additional amount of Rs. 1 lakh would be spent in all new Stage I Blocks by effecting savings under non-agricultural and non-industrial items in the Block Budget. There would, however, be no curtailment in the provision for rural water supply and the other social services already established would be maintained.

Goods Transport service on D.V.C.

965. Shri P. C. Borooah: Will the Minister of Transport and Communications be pleased to state:

(a) whether the scheme to run a goods transport service on the Damodar Valley Corporation's main canal has been revived following the emergency; and

(b) if so, how far this canal is being used for goods transport?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No formal scheme has so far been prepared either by the West Bengal Government or by the Government of India for providing goods transport services on the navigable canal of the Damodar Valley Corporation.

The West Bengal Government had a proposal, even before the emergency for setting up a suitable organisation in the public sector to transport coal on the canal to meet the requirements